

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:3160
ANSWERED ON:15.03.2011
FOOD LAW
Singh Shri Jagada Nand

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the foodgrains requirement under the proposed Food Security Scheme for ensuing years has been worked out;
- (b) if so, the details thereof;
- (c) whether the Government proposes to convert the proposed 'Food Security Bill' into 'Right to Food Bill';
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the manner in which the Government proposes to ensure remunerative price to farmers producing foodgrains for the proposed scheme?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

(a) to (e): Government proposes to enact the National Food Security Act (NFSA) that will provide a statutory basis for a framework which will entitle every family below the poverty line to certain quantities of foodgrains at subsidized prices. All aspects of the proposed NFSA, including its coverage, entitlement, total requirement of foodgrains, etc., are under consideration of the Government